

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/345/CHE/2021 IN IA/344/CHE/2021 IN IBA/316/2019
NAME OF PETITIONER : Logicon Engineers Pvt Ltd
NAME OF RESPONDENT : Muthuiah Thevar Rajapandian (RP)
M/s Unique Roof Pvt Ltd
SECTION : Rule 11 of NCLT Rules 2016

ORDER

The Applicant is represented by Mr. S. Sathyanarayanan, Advocate and the Respondent / RP viz., Mr. Muthuiah Thevar Rajapandian who appears in person through video conferencing platform.

List this Application with the connected Applications on **10.08.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)